

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 04.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/553/2024, IA (IBC)/188/2024, IA (IBC)/189/2024 in Company Petition IB/48/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/553/2024**

**Present:** Ld. Senior Counsel for Mr. Avinash Desai along with Mr. Divyam Agarwal for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary for the Respondent.

Ld. Counsel Mr. Bheemachary has taken service on behalf of the Respondent. Let Vakalath and counter be filed by the next date of hearing. **Matter is adjourned to 25.04.2024.**

**IA (IBC)/188/2024 and IA (IBC)/189/2024**

**Present:** Ld. Senior Counsel for Mr. Avinash Desai along with Mr. Divyam Agarwal for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Bheemachary for the Respondent.

It is stated by the Ld. Counsel for the Respondent that counter has been e-filed. Let physical copy of the counter and rejoinder if any, be filed within one week. **Matter is adjourned to 25.04.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**